

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †3188
ANSWERED ON 12.03.2020

GROUND WATER MANAGEMENT

†3188. SHRI DINESH CHANDRA YADAV

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has formulated any scheme for ground water management and to provide clean potable water to every household under the Atal Bhujal Yojana;
- (b) if so, the salient features of the said scheme along with the regulations proposed for the implementation of the same in various States;
- (c) whether Atal Bhujal Yojana is being implemented only in selective States and if so, the names of such States;
- (d) whether the Government has already made a provision for the funds likely to be spent State-wise on the said scheme; and
- (e) if so, the details thereof, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) The Government has approved Atal Bhujal Yojana (ATAL JAL), a Rs.6000 Crore Central Sector Scheme, for sustainable management of ground water resources with community participation. The funding pattern is 50:50 between Government of India and World Bank. It is envisaged that ATAL JAL shall also play a key role in centrally sponsored scheme 'Jal Jeevan Mission' by improving source sustainability of ground water based rural drinking water supply schemes in certain areas.

(b) The scheme has two components, viz. i) Institutional Strengthening and Capacity Building Component, aimed at strengthening the ground water governance mechanism in the participating States and ii) Incentive Component, aimed at incentivizing the States for various measures for ensuring the long-term sustainability of ground water resources.

Further, the scheme envisages active participation of the communities in various activities related to sustainable ground water management.

(c) The identified water stressed areas fall in the States of Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh.

(d) & (e) Details of tentative allocations to the States are given in the table below:

Sl. No	State	Tentative Allocation (Rs. in Crore)
1	Gujarat	756.76
2	Haryana	723.19
3	Karnataka	1201.52
4	Madhya Pradesh	314.54
5	Maharashtra	925.77
6	Rajasthan	1189.65
7	Uttar Pradesh	729.24